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CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

OA No.471/1995

New Delhi, this 4th day of December, 1995

Shri B.K. Singh, Hon'ble Member(A)

1. Smt. Jagwati Devi
w/o late Shri Salekh Chand Singh

2. Shri Anand Singh
s/o late Shri Salekh Chand Singh
Both r/o Village Fali
P.O. Baghpet, Dt. Meerut, U.P.

... Applicants

By Shri Malik B.D. Thareja, Advocate (not pr. ca.)

Versus

Union of India, through

1. Secretary
M/Defence, South Block, New Delhi

2. Director General
Ordnance Factory Board, Auckland, Calcutta

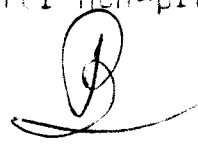
3. General Manager
Ordnance Factory, Murad Nagar
Dt. Ghaziabad, U.P.

.. respondents

By Shri V.S.R. Krishna, Advocate

ORDER (oral)

None appeared for the applicant even on second call. The OA is dismissed in default for non-prosecution.


(B.K. Singh)
Member(A)
4.12.1995

/gtv/